

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 939 of 2020**

**In the matter of:**

**Pankaj Vijayan** **....Appellant**

**Vs.**

**Resolution Professional of Siddhi Vinayak Logistics Ltd.** **....Respondent**

**Present:**

**Appellant:** **Mr. Pankaj Vijayan (in person)**  
**Ms. Rachita Garg, Mr. Sahil Dhawan, Advocates.**  
**Respondents:** **Ms. Misha, Ms. Moulshree Shukla, Advocates**

**ORDER**

**(Through Virtual Mode)**

**05.01.2021:** Rejoinder along with Affidavit filed by the Appellant is taken on record.

List the appeal 'for orders' on 19<sup>th</sup> January, 2021 at 2.00 P.M.

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

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